

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP(CAA)/30(CHE)/2023; CP(CAA)/31(CHE)/2023
PETITION NUMBER : CA(CAA)/1(CHE)/2023
NAME OF THE PETITIONER(S) : Sunfast Tvs Ltd and Tvs Engineering Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Ms. Shruthi Krishnan is present for the Petitioner. Ld. Counsel Mr. Avinash Krishnan Ravi is present for RD.

RD report is available.

Ld. Counsel for Petitioner seeks time to go through the report.

List the application on **13.12.2023** for hearing.

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(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

-sd-

(SANJIV JAIN)
MEMBER (JUDICIAL)